

## Annexure-1

Name of the Corporate Debtor  
MBS Impex Private Limited  
Updated List of stakeholders as on  
20.03.2024

Date of Commencement of Liquidation

01.03.2022

## List of Secured Financial Creditors

Amount in Rs.

S.No	Name of Creditor	Details of Claim Received		Details of Claim admitted				Amount in Rs.					Remarks if any		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security interest	Relinquishment of Security Interest (YES/No)	Details of Security Interest	Amount covered by Guarantee	% of Share in total amounts of claim admitted	Amount of Contingent claim	Amount of any mutual dues that may be set-off		Amount of Claim rejected	Amount of Claim under verification
1	Axis Bank Limited	31-Mar-22	8670705590	8670705590	Security interest	As per Claim Form	Yes	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor	-	-	-	-	-	-	Mortgage on third party property and personal guarantee of Directors and owners of mortgaged property
							No	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres together with building and structures if any situated at Maktha Mahaboobpet standing in the name of the MBS Impex Pvt Ltd							
2	Invent Assets Securitisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S12 Trust)	24-Mar-22	7884931589	7884931589	Security interest	As per Claim Form	No	7.13 Acres of open land in plot No 172/4, 172/3 in Survey No 172 part Hydernagar village Balanagar Mandal RR District	-	-	-	-	-	-	Indian Bank Assignment Agreement date 30.07.2014
							No	3.00 Acres of open land in plot No 172/4 part Hydernagar village Balanagar Mandal RR District							
	Invent Assets Securitisation & Reconstruction Private Limited (Acting in capacity as a trustee of Invent /1415/S17 Trust)	24-Mar-22	5466203415	5466203415	Security Interest		No	Primary : Stocks & Receivbles							State Bank of Hyderabad assignment agreement date 12.12.2014 Personal Guarantee of Suresh Gupta, Mr. Anurag gupta & smt neetu gupta
							No	Equated mortgage of open land located in Hydernagar & Makta Mahaboobpet village of RR district							Corporate Guarantee of Aashi Realtors
3	RARE Asset Reconstruction Limited	09-Mar-22	18554795030	18554795030	Corporate Guarantee extended to secure the loans sanctioned to MBS Jewellers Pvt Ltd	As per Claim Form	NA	Nil	-	-	-	-	-	-	Assignment Agreement date 23.03.2017 with UBI Raytheon Trust ARC 003 Trust, though the claim amount admitted , being Corporate Guaratnee, seek directions from NCLT
							NA	Nil							Assignment Agreement date 30.06.2017 with IOB RARE ARC 009 Trust

		03.09.2022	512620228	512620228	Security interest	As per Claim Form submitted by ICICI Bank	<b>Yes</b>	Relinquished Security Interest on paripassu charge on current assets of the Corporate Debtor							Debt Assignment agreement dated 26.08.2022 between RARE ARC and ICICI Bank Ltd
							<b>No</b>	Not Relinquished Security Interest on exclusive charge on land admeasuring 5.00 Acres in survey no 65/2 part of total land admeasuring 24.27 Acres in survey No 65/2 and 65/3 situated at Khanapur village, Rajendra Nagar Mandal, Ranga reddy District of the MBS Impex Pvt Ltd							
4	Punjab National Bank	31-May-22	252501527	252501527	Term Loan	As per claim Form	<b>No</b>	Exclusive Charge on lease rentals being received on Home Town Property located at D No 6-3-676, 6-3-676/A/1A&B situated at pujagutta, Hyderabad by excrowing lease rentals as per tripartiate agreements 28.10.10 executed between lessor Ashi realtors, lessee M/s Pantaloon retail Ltd, Bank Punjab National Bank							collateral security as per the claim form -
															Personal Guarantees of Mr. Sukesh Gupta and Mrs. Neetu Gupta and Aashi ply wood Industry, MBS Impex Pvt Ltd, Inn track controls pvt ltd
			<b>41341757379</b>	<b>41341757379</b>											-

RARE  
INVENT  
AXIS  
PNB

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